RE-ORGANISATION OF THE SCIENTIFIC ADVISORY COMMITTEE TO THE CABINET

- \*631. SHRI KRISHAN KANT: Will the PRIME MINISTER be pleased to refer to the answer to Starred Question No. 455 given in the Rajya Sabha on the 13th June, 1967 regarding the reorganisation of Scientific Advisory Committee to the Cabinet and state:
- (a) whether a decision has since been taken about it; and
- (b) if so, what set up is proposed for it, what will be its duties and functions?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b) The reorganisation of the Scientific Advisory Committee to the Cabinet is still under examination.

U THANT'S REFERENCE TO KASHMIR

- \*632. SHRI B. N. MANDAL: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that U Thant, U.N. Secretary General referred to Kashmir in his report to the General Assembly on September 19, 1967; and
- (b) if so, what are his remarks on Kashmir and what he proposes to do to solve the Kashmir tangle?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) Yes, Sir.

(b) The following reference to Kashmir occurs in the introduction to the Annual Report of the Secretary General, under the section "Peace Keeping":

"In welcome contrast to the tragic events of 1965, the situation in Jammu and Kashmir during the past year has been quiet and UNMOGIP has reported few cease-fire violations, none of them of serious military or political significance. Such minor difficulties or incidents as have occurred were resolved readily with the cooperation of the parties and through the good offices of the United Nations Military Observer Group in India and Pakistan. However, following last year's promising develop-ment in Tashkent, there has been no serious effort on the part of the United Nations to contribute to an ultimate solution of the problem."

It will be observed that the Secretary General has not made any proposal for the solution of the problem.

\*633. [Withdrawn.]

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\*634. SHRI BANKA BEHARY DAS:

SHRI NAND KISHORE BHATT:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the H. A. Employees Association, Bangalore addressed a letter to the Hindustan Aeronautics Headquarters in the month of July last complaining that HJ-224 Dakota which has been repaired in Bangalore factory has not been shown in the books to have been repaired in the factory; and
- (b) if so, whether an enquiry has been made and if so, what has been the result of that enquiry?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir.

- (b) An enquiry has been made by H.A.L. Head Office. The work was covered by an appropriate Work Order. The allegation made by H. A. Employees Association, Bangalore was not substantiated.
- \*635. [Transferred to the 22nd December, 1967.]

ALLEGATIONS AGAINST INDIA

- \*636. PROF. SHANTILAL KOTHARI: Will the PRIME MINISTER be pleased to state:
- (a) whether any instructions are issued by Government to our missions abroad from time to time to counter the allegations made against India by Pakistan's visiting dignitaries to those countries;
- (b) if so, whether full reports of such allegations made by Pakistanis are sent to the Government of India; and
- (c) whether full publicity material to portray our image in foreign countries is sent to all the missions in time?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) to (c) Yes, Sir.